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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :  
PETITION NUMBER : CP/163/2017  
NAME OF THE PETITIONER : AMERICAN ORTHO TECH PVT LTD  
UNDER SECTION : 252


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. SARDISKUMAR	PCS for Applicant	
B.	Sarathbabu advocate	Representative of Respondent ROC, Chennai	B. Sarath

**ORDER**

Counsel for petitioner present. Representative of the ROC present. Heard both the sides. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc